

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 97(ND)/2015
RT No.07/2016**

M/s Plezer Investments Pvt. Ltd. & Ors.Petitioners

Versus.

M/s Mukesh Udyog Ltd. & Ors.Respondents

Present: Mr. Sunil Salotra, Advocate for petitioners.
Mr. Tejinder Singh, Advocate for respondents.

Learned counsel for the respondents submits that respondents filed an application challenging the maintainability of the instant petition but certain objections are still to be removed. Advance copy, however, has already been supplied to the counsel opposite. Let the CA be filed by 14.02.2017.

The matter be posted for arguments to 22.03.2017. Reply to the application be filed by the petitioners at least four days before the date fixed.


(Justice R.P. Nagrath)
Member (Judicial)

February 09, 2017
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